

THE HIGH COURT OF ORISSA, CUTTACK

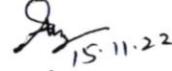
NOTIFICATION

No....1...../dtd.15-11-2022.....

It is hereby notified that for close Monitoring of the Court based Legal Services rendered and the progress of the cases in the Legal-aided matters and for guidance and advice to the panel lawyers, the **Monitoring and Mentoring Committee** comprising the following members has been constituted.

1. Shri Samir Kumar Mishra, Advocate
2. Secretary, High Court Legal Services Committee

By Order


15.11.22

**Secretary,
H.C.L.S. Committee**

Memo No...../Date.....

Copy forwarded to the

1. All officers of the Court,
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
3. ADR-cum-Addl. Principal Secretaries/A.R-cum-Senior Secretaries/Secretaries to the Hon'ble Judges of the Court for placing before their Lordships,
4. Advocate General, Odisha,
5. Secretary, High Court Bar Association,
6. Member Secretary, Odisha State Legal Services Authority,
7. Shri Samir Kumar Mishra, Advocate, Orissa High Court
8. High Court Notice Board

Secretary,

Sd-

H.C.L.S. Committee